

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT – II)

Item No. 232
255/241-242/ND/2018
New IA-376/2023, CA-21/2021, CA-229/2020

IN THE MATTER OF:

Sh. Balak Ram Nehra & Anr ... **Applicant/Petitioner**

Versus

M/s. Mansha Builders & Contractor ... **Respondent**
Pvt. Ltd. & Ors.

Under Section: 241/242

Order delivered on 09.11.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv Rakesh Kumar, Adv Preeti Kashyap, Adv
Ankit Sharma, Adv Varun Pandit, Advocates

For the Respondent : Mr. Aishwarya Adlakha and Mr. Aditya Madaan
(Advocates for Respondents and Applicant in IA
No. 376 of 2023)

ORDER

Due to paucity of time, the matter is re-notified to 12.01.2024.

Sd/-
(COURT OFFICER)